FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATION AME OF THE THE CORPORATE DEBTOR

DATE OF COMEMNCEMENT OF CIRP

LIST OF CREDITORS AS ON

		DETAILS C	F CLAIM RECEIVED	
		DATE OF		AMOUNT OF CLAIM
SN	NAME OF CREDITOR	RECEIPT	AMT CLAIMED	ADMITTED
-	Karnataka Bank Limited	08.04.2022	45,05,28,081.66	29,96,84,844.00
	State Bank of India	12.04.2022	1,44,78,27,618.00	1,17,21,45,465.00
-	IDBI Bank Limited	12.04.2022	40,07,34,450.75	30,34,87,739.00
-	Axis bank	13.04.2022	21,50,05,834.25	17,98,62,168.00
-	Bank of India	13.04.2022	70,63,41,380.98	53,69,68,085.00
6	Indian bank	16.04.2022	43,41,55,546.60	43,41,55,546.00
7	STCI Finance Limited	13.04.2022	30,19,71,382.00	30,19,71,382.00
7	TOTAL		3,95,65,64,294.24	3,22,82,75,229.00

29-03-2022 29-03-2022

DETAILS OF CLAIM ADMITTED									
NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1.Overdarft2.Pre-Post Shipmen t	29,96,84,844.00	29,96,84,844.00	NO						
1.Cash Credit2.Term Loan 3. LC/B		1,17,21,45,465.00							
1.Overdarft2.Pre-Post Shipmen t	30,34,87,739.00	30,34,87,739.00							
1.Overdarft2.Pre-Post Shipmen t	17,98,62,168.00	17,98,62,168.00							
1.Overdarft2.Pre-Post Shipmen t	53,69,68,085.00	53,69,68,085.00	NO						
1.Overdarft2.Pre-Post Shipmen t	43,41,55,546.00	43,41,55,546.00	NO						
Term loan	30,19,71,382.00	301971382.00	NO						
0.00	3,22,82,75,229.00	3,22,82,75,229.00	0.00	0.00					

AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS	
13,33,77,738.00	0.00	1,74,65,500.00	0.00		
27,56,82,153.00	0.00	0.00	0.00	ALL BG	
9,72,46,712.00	0.00	0.00	0.00	CLAIMS	
3,39,80,946.00	0.00	11,62,720.00	0.00	COVERED	
14,18,24,620.00	0.00	2,75,48,676.00	0.00	UNDER CONTINGEN	
0.00	0.00	0.00	0.00	T CLAIMS	
0.00	0.00	0.00	0.00	AND EXPIRED BG CLAIMS NOT CONSIDERE D	
68,21,12,169.00	0.00	4,61,76,896.00	0.00		